

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No. 2286 of 2021**

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Manoj Kumar Verma	...	Petitioner
	Versus	
The State of Jharkhand	...	Opposite Party

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner	:	Mr. Rishi Raj Verma, Advocate
For the State	:	Mr. Sardhu Mahto, Addl. P.P.

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**Order No.02 Dated- 26.03.2021**

Heard the parties through video conferencing.

The learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**